

The details of the capacity of projects where pre-project activities are in progress are

Location and State	To be set up in cooperation with	Capacity (MW)
Gorakhpur, Haryana	Indigenous	2 x 700
Chutka, Madhya Pradesh	Indigenous	2x700
Kudankulam, Tamilnadu	Russian Federation	2 x 1000
Jaitapur, Maharashtra	France	2 x 1650
Kovvada, Andhra Pradesh	USA	2 x 1000*
Chhaya Mithi Virdi, Gujarat	USA	2 x 1000*
Haripur, West Bengal	Russian Federation	2 x1000

\* Nominal Capacity

The recently approved completion cost of the indigenous PHWR projects is about 8.2 crore per one MW. The cost of projects proposed to be set up with international cooperation will depend on the business model finalized and will be known after the conclusion of Techno-Commercial contracts.

(c) The sites for setting up of the projects have been accorded 'in principle' approval. Pre-project activities including land acquisition, site investigations, statutory and regulatory clearances are in progress. Preparation of Detailed Project Report and cost estimates in respect of indigenous projects and discussions to arrive at commercial contracts in respect of projects to be set up with international cooperation is in progress.

(d) No, Sir.

(e) Does not arise.

(f) The existing reactors are already rated at optimal capacity.

#### Losses due to merger of Air India with Indian airlines

†1555. SHRI BRIJLAL KHABRI:

SHRIMATI MAYA SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether the deficit of Air India has decreased after its merger with Indian Airlines to bail it out from the losses;

(b) the expenditure occurred in the merger of these two companies;

†Original notice of the question was received in Hindi.

- (c) the amount of losses at the time of merger and at present loss;
- (d) whether it is a fact that the fuel consumption of its fleet is more because most of them are old;
- (e) whether a major reason for loss is that there are huge lapses in the management policies; and
- (f) the steps proposed to be taken to overcome the current losses?

THE MINISTER OF CIVIL AVIATION ( SHRI VAYALAR RAVI ): (a) and (c) Both erstwhile Air India and Indian Airlines were merged with National Aviation Company of India Limited (Now renamed as Air India Limited) w.e.f. 01.4.2007. Before merger (FY 2006-07), the losses reported by erstwhile Air India and Indian Airlines were Rs.447.93 crores and Rs.240.29 crores respectively. After merger, NACIL incurred losses of Rs.2226.16 crores during 2007-08. The cumulative losses at the close of financial year 2009-10 were Rs.13326.86 crores.

(b) The merger is expected to create synergy and reduce costs managerial staff as also in fuel distribution, logistics and procurement etc.

(d) No, Sir.

(e) No, Sir.

(f) Air India has prepared a 'Turnaround Plan', which focusses on cost reduction/revenue enhancement, fleet rationalisation, route profitability, manpower rationalisation and other structural changes. The performance of the Company is being monitored by the Government at various levels.

#### **DGCA action on intoxicated pilots**

†1556. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of CIVIL AVIATION be pleased to refer to answer to Unstarred Question 4161 given in the Rajya Sabha on 4 May, 2010 and state the action taken by the Directorate-General of Civil Aviation and the Employer Company against the delinquents in each of the 39 cases which came up before Directorate-General of Civil Aviation between January, 2009 to December, 2010 in which pilots/co-pilots found in a State of intoxication in pre-take off breath-analysis test?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): A Statement consisting of list of pre - flight Medical - Positive cases for the period 2009 - 2010 with action taken against the delinquents in each case based on the data available with Directorate General of Civil Aviation is enclosed.

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